

OA No. 971/05

06.03.2006

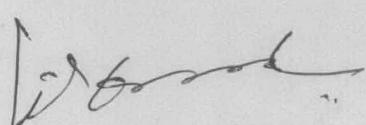
Hon'ble Mr. K.B.S. Rajan, JM

For Applicant: Sri S. Ram

For Respondents: Sri M.K. Sharma for Sri  
A.K. Gaur

MA 810/06 is for clubbing OA No. 419/05 and this OA (OA 971/05) on the ground that subject matter in both these cases relates to selection of Divisional Commercial Inspector. In view of the fact that such a clubbing would facilitate disposal of both the cases simultaneously, MA 810/06 is allowed. Let OA 419/06, 971/05 be clubbed to each other and be listed for further disposal. Let a copy of this order be sent to the counsel for the applicant in OA 419/05 for his information. Registry to ascertain  
from the file (419/05) the next date of  
hearing and inform the counsel of the said  
date in respect of both the cases.

As regards summoning of records vide MA 5425/<sup>OS</sup> the same shall be considered at the time of final hearing.



JM

/pc/

Noted for 22/3/06  
of OA No 419/05  
I will inform the  
other parties.  
S.K. Kushwaha  
Adv.  
for Sh. S. Ram  
Advocate.

Noted  
Copy P. Srinivasan  
rele to 22/3/06  
Adv.